

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-165/2014/5364/A

From :- Shri Kaushik Kumar Sharma,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Debasish Bhattacharjee,
Principal Judge, family Court,
Nalbari.

Dated Guwahati, the th 28 October, 2021.

Sub:- **Casual leave along with permission to leave station.**

Ref:- Your letter No. FC.NAL/08/2019/749 dtd. 25.10.2021.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 01.11.2021, 02.11.2021 & 03.11.2021 along with station leave permission, with your official vehicle, at your own cost, from the evening of 30.10.2021 till the morning of 08.11.2021.** The Counsellor, Family Court, Nalbari and in her absence, the Chief Judicial Magistrate, Nalbari shall remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

JT.REGISTRAR (VIGILANCE)

5366
Memo NO.HC.VII-165/2014/5365-A, dated 28.10.2021
Copy to:

1. The Chief Judicial Magistrate, Nalbari.
2. The Project Manager, Gauhati High Court.


JT.REGISTRAR (VIGILANCE)

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